

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 745 OF 2024**

**IN THE MATTER OF:**  
**Siyaram Mandal**

..... PETITIONER

**VERSUS**

**Eldico Company & Anr.**

..... RESPONDENT

**MEMO OF PARTIES (As Per ORDER DATED 04.12.2025)**

**Siyaram Mandal**  
Tibri Nath Mandir Bareilly  
Phone: 7009472434

..... PETITIONER

**VERSUS**

- 1. UTTAR PRADESH POLLUTION CONTROL BOARD,**  
Through its Member Secretary  
Building No. TC-12V, Vibhuti Khand. Gomti Nagar, Lucknow-226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) **(RESPONDENT NO.1)**
- 2. MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
Regional Office(CZ), Lucknow  
Kendriya Bhawan, 5th Floor,  
Sector "H". Aliganj, Lucknow-226020  
Email: [roc.lko-mef@nic.in](mailto:roc.lko-mef@nic.in) **(RESPONDENT NO.2)**
- 3. DISTRICT MAGISTRATE, BAREILLY**  
Office of District Magistrate,  
Collectorate, Bareilly -243001  
Email: [dmbareilly@nic.in](mailto:dmbareilly@nic.in) **(RESPONDENT NO.3)**
- 4. DEVELOPER AT ELDICO COMPANY**  
Through its Administrative Head,  
201-212, 2<sup>nd</sup> Floor Splendour Forum, Jasola District Centre  
New Delhi-11025  
Email: [contact@eldecoproperties.com](mailto:contact@eldecoproperties.com) **(RESPONDENT NO.4)**
- 5. UTTAR PRADESH STATE ENVIRONMENT IMPACT ASSESSMENT  
AUTHORITY**  
Through its Chairman,  
Vineet Khand-1, Gomti Nagar, Lucknow-226010  
Email: [seiaaup@yahoo.com](mailto:seiaaup@yahoo.com) **(RESPONDENT NO.5)**